

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-337/98

2

New Delhi this the 26th day of February, 1998.

Hon'ble Sh. S.P. Biswas, Member(A)

Sh. K.P. Aggarwal,
S/o late Sh. Babu Lal,
R/o A-14, Jai Shiv
Apartments, C-2, West
Enclave, Pitampura,
Delhi-34.

..... Applicant

(through Dr. Sumant Bhardwaj - Not present)

versus

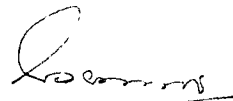
Union of India.
through Director General of Audit,
Central Revenues,
New Delhi-2.

..... Respondent

ORDER(ORAL)

When the case came last on 12.2.98, none was present.

Even on date, none is present even on second call. The C.A. is dismissed for default and non-prosecution.


(S.P. Biswas)
Member(A)

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